

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**23. Company Appeal/77/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

**NAME OF THE PARTIES: - Pr Commissioner of Income Tax**  
**V/s**  
**Registrar of Companies Mumbai**

**Section: - 252 (3) - By Government Body of Companies Act, 2013**

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**ORDER**

**Company Appeal/77/2023: -**

**Presence: -**

Adv Prachi Wazalwar a/w Adv Arusha Bapat

..... Income Tax Department through VC.

MS. MNL. Jyotsna

..... AROC, Mumbai through VC.

List this matter on **30.09.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**